

Five Year Plan to explore gold at Nilambur; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b) Yes, Sir. The Geological Survey of India and the Kerala Mineral Exploration & Development Project have carried out exploration for primary and placer gold deposits in the Nilambur area of Kerala. As a result of these investigations/surveys, GSI has estimated a possible reserve of 8.5 million cubic meter of gold bearing gravels. The Kerala Mineral Exploration & Development Project has estimated primary gold reserves of 0.5 million tonnes of ore with an average grade of 4 gm/tonne at Maruda and a reserve of 1.5 million cubic meters of gold bearing gravel, having a grade of 0.1 gm/cubic metre in Punnapuzha river beds of Nilambur valley.

(c) and (d) The State Government of Kerala (KMEDP) has proposed to do exploratory mining for primary gold prospect at Maruda in Nilambur area in collaboration with the Mineral Exploration Corporation Limited during the 7th Plan period. Exploitation of the gold from this area will depend on completion of the detailed exploratory mining work.

Norms for aid for natural calamity relief

*52. SHRI S.G. GHOLAP :

SHRI GURUDAS KAMAT :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Chief Ministers of different States have demanded changes in the norms for aid to provide relief in the event of natural calamity;

(b) if so, whether any action has been taken by the Union Government to change the norms; and

(c) if so, what were the old norms and what are the amendments made/contemplated?

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) : (a) to (c) In response to requests/suggestions from various quarters, the Government of India have revised the norms of Central assistance for natural calamities. The revised norms have come into force from 1st July, 1986 and will apply to natural calamities occurring on or after that date. A Statement indicating the item-wise details of old and new norms is given below.

JULY 21, 1986

Statement

The old norms and new norms for Central assistance for natural calamities

S. No	Item	Unit	Old Norms (Rs.)	New Norms (Rs.)
1	2	3	4	5
1.	Gratuitous Relief			
(a)	Ex-gratia payment to families of deceased persons.	Per deceased person.	2000	5000
(b)	Ex-gratia payment for loss of a limb or both the eyes.	Per head	—	2500
(c)	Ex-gratia payment for injured persons	Per head	—	—
(d)	Relief for the old and infirm and destitute, children.	Per head	15	2.00 per adult 1.00 per child (The rates should be subject to the ceiling adopted by the State Government)
(e)	Relief camps	Per head Per day	2.0	4.00 plus cost of temporary shelter.
(f)	Clothing and utensils for families whose houses have been washed away.	Per family	65 plus 65	100 plus 100

2. Supplementary Nutrition	Per head Per day	0.65	Rs. 0.80 per head subject to the ceiling of actual average expenditure per head being incurred by the State Government under I.C.D.S.
1. Assistance to artisans in the handicrafts sector by way of subsidy for repair/ replacement of damaged equipments			
(i) For damaged equipment	Per unit	100/-	200/-
(ii) for Raw Material	Per unit	150/-	250/-
For Handloom Weavers			
(i) Repair/replacement of loom equipment and accessories.	Per loom	150/-	200/-
(ii) Purchase of yarn and other material	Per loom	100/-	200/-
4. Assistance to Small Farmers/- Marginal Farmers for :	Per ha.	500	25% and 33-1/3% to small farmers & marginal farmers respectively on the basis of local LDB/ NABARD/any relevant State agency's Norms/ pattern, subject to a ceiling of Rs. 1000 per hectare.
(a) Desilting etc.			
(b) Removal of debris in Hill areas and			
(c) Desilting/Restoration/ Repair of fish farms.			

1	2	3	4	5
5.	Animal Husbandry Assistance to Small Farmers/ Marginal Farmers/Agricultural Labourer for provision of fodder and veterinary care and fodder concentrate.	Per animal per day Large animal	2.00	3.00
		Small animal	1.00	1.50
6.	Employment Generation	Wage and material component per manday	Amount equal to the wages fixed under Minimum Wages Act—75% as wage component and 25% as material component. State Govt.	Assistance at 13.0% of the notified minimum wage would be provided for 25 days per month. The State Govt. should provide material component from their on-going plan and Non-Plan schemes.
7.	Assistance to Agriculturists : Agricultural input subsidy (for agricultural crops, Horticultural crops and plantation crops)	Per hectare	165/-	200/- per hectare limited to Small and Marginal farmers.

8.	Animal Husbandry Subsidy for replacement of bullocks, milch animals and other drought animals (for small & marginal farmers/ agricultural labourers)	Pair of bullocks or milch animal	1/4th & 1/3rd of Rs. 2000/- as subsidy to small & marginal farmers/ Agri. labour respectively.	As per IRD pattern subject to strict institutional tie up and ceiling on subsidy per family; 1/4th & 1/3rd as subsidy on the cost followed by NABARD.
9.	Sheer/goat/pig etc.	Per unit		
10.	Assistance to fishermen for repair/replacement of boats, nets and other equipment damaged or lost :			
	(i) Mechanised Fishing Boats			
	14M Cost Rs. 4,00,000			
	12M Cost Rs. 2,00,000			
	10M Cost Rs. 1,25,000			
	(2,00,000)			
	Per unit		Subsidy upto 25% of total cost	No assistance in the case of mechanised boats which should be insured against natural calamities.
	(ii) Plank built unmechanised			
	(a) Boat			
	10,000/-			
	(30,000)/-			
	Dugout-Canoes			
	2,000/-			
	(20,000)			
	Catamaran			
	2,000/-			
	(8,000)/-			
	(b) Net for 14M boat			
	(8,000)			
	(12,000)			
			25% subsidy of the old rates stated in col. 1.	(a) 25% subsidy will be provided subject to ceilings on subsidy per family as per IRDP pattern. The cost of boats will also be determined with reference to approved cost under IRD programme.

1	2	4	5
	Trawler net for 5,000/- 12-10M boats (8,000)		(b) No assistance recommended as these items are to be insured
	Gillinet (each piece) 500 (1,200)		
11.	Input subsidy for fish seed farms.	Per hectare	200 per hectare
12.	Assistance for repair/restoration of damaged houses :		
	(a) Fully Damaged House	Per unit	Rs. 300/-
	(b) Partially Damaged House	Per unit	Rs.150/-
			(a) 1. Relocation and construction : Rs. 1000/- 2. Construction : Rs. 500/- (b) Repairs : Rs. 200/-